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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	For Hearing	397/ 398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

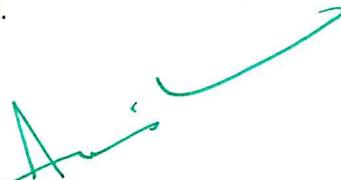
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SUHAS R. SHENOI FOR ALMT LEGAL +91 9986643791	FOR RESPONDENTS	
2)	Manguneth B.T 9886307964	<i>Pls. note Adv. for petition</i>	

Counsel for petitioner is present. Again he requested adjournment. Counsel for respondent is present. He strongly opposed for adjournment. On the last hearing, we have passed an order that the matter is listed today for final hearing and no adjournment will be granted. Yet again the petitioner counsel is seeking adjournment.

As a last chance list it on 15.11.2017. No adjournment will be given and both sides are directed to prepare written arguments and submit the same.



MEMBER (J)



MEMBER (T)